

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 720/2018

New Delhi, this the 5<sup>th</sup> day of July, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MS. PRAVEEN MAHAJAN, MEMBER (A)**

A.K. Bhardwaj (Ex-LDC, CGHS)  
Aged about 61 years (DOB 15.7.1956)  
S/o Late Shri R.N. Sharma  
Presently superannuated on attaining  
age of 60 years w.e.f. 31.7.2016  
R/o B-20/3 Lekha Nagar, Meerut Cantt.  
and was last posted in the Establishment of  
Additional Director, CGHS, S.K. Road,  
under the organization of Asstt. Sec. and  
Director General CGHS, New Delhi  
Ministry of Health and Family Welfare  
Union Govt. New Delhi,  
Ministry of Defence. .. Applicant

(By Advocate: None)

Versus

1. The Union Govt. of India,  
(Through Secretary)  
Ministry of Health & Family Welfare,  
Nirman Bhawan, New Delhi.
2. The Additional Secretary & Director General of  
Directorate of CGHS,  
Ministry of Health & Family Welfare,  
Nirman Bhawan, New Delhi.
3. The Additional Director,  
CGHS, S.K. Road,  
Meerut (U.P.)
4. Private Respondent  
Shri Vinod Kumar SC  
Candidate promoted as UDC in Reserve Category  
To be served through

Additional Director,  
CGHS, S.K. Road, Meerut. .. Respondents

(By Advocate : Shri Vijendra Singh for R-1 to 3 and  
Shri R.K. Sharma for R-4)

**ORDER (ORAL)**

**By Mr. V. Ajay Kumar, Member (J)**

On 01.05.2018, the following order was passed:

- “1. Inspite of granting substantial time to file MA seeking condonation of delay in filing the OA, the applicant failed to file the same.
2. List the OA on 05.07.2018, subject to payment of cost of Rs.1000/- to CAT Bar (Library Fund).
3. Order **Dasti.**”

  

2. Inspite of above, there is no representation for the applicant and also no application seeking condonation of delay filed.
3. In the circumstances, the O.A. is dismissed for default and non-prosecution. No order as to costs.

**(PRAVEEN MAHAJAN)**  
**Member (A)**

**(V. AJAY KUMAR)**  
**Member (J)**

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